GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1276
ANSWERED ON:07.03.2008
CREDIT FLOW TO MICRO SMALL AND MEDIUM INDUSTRY
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Will the Minister of FINANCE be pleased to state:

- (a) whether the credit flow from public sector banks and private sector banks has increased to :he Micro, Small and Medium Industry over a period of time;
- (b) if so, the details thereof during each of the last three years. State-wise;
- (c) the lcisns granted under the different rates of interest schemes and recovered by Public Sector Banks from the above industry during the above period, State-wise, bank- wise;
- (d) the de:ails of Non Performing Assets (NPA) in respect of the Small and Medium Industry borrowers ws-a-ws the large industry;
- (e) whether the Government proposes to give special package to each State in this regard including reduction in interest rate particularly for West Bengal; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) & (b) Yes, Sir. The credit flow to the Micro, Small and Medium Industry has been showing an upward trend. Compilation of data by the Reserve Bank of India (RBI) for the Small und Medium Enterprises was started only after March, 2006. However, as reported by R 31, the total outstanding amount of credit to the Small Scale industry (SSI) sector by the Public Sector Banks during the last three years is as under:

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(Amounts in Rs. crore)
Year March, 2005 March, 2006 March, 2007
Advances to SSI sector 68,000 82,434 1,27,323
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The total advance granted by private sector banks to SSI sector during the last three years Iron March, 2005 to March, 2007 is as under:

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(Amounts in Rs. crore)
Year March, 2005 March, 2006 March, 2007
Advances to SSI sector 8,668 10,447 13,063
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State-wise data showing total advances granted by public sector banks to SSI sector during the last three years is given in Annex-1.

(c) The total number of loans, amount outstanding and recovery position by public sector banks under the Differential Rates of Interest (DRI) Scheme for last three years i.e. 2005, 2006 & 2007 is as under:

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Year ending No. of accounts (inlakh) Amount outstanding(Rs.incrores) Amount recovered (Rs. in crores) 2005 1.94 385.27 120.01 2006 2.44 490.22 152.03 2007 1.52 634.46 148.39
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- (d) The amount of Non Performing Assets (NPA) of the SSI sector in the books of Public Sector ESanks for the last three years viz 2005, 2006 & 2007 is Rs. 7,835 crore, Rs. 6,917 ere re and Rs. 5,843 crore respectively. The amount of Non Performing Assets (NPA) of the SSI sector in the books of Private Sector Banks for the last three years viz 2005, 2006 & 2CO7 is Rs. 97.39 crore, Rs. 80.74 crore and Rs. 64.45 crore respectively.
- (e) & (f) Reserve Bank of India has deregulated the interest rates on advances above Rs. 2 lakh, including loans to small and micro industrial enterprises in 1994. These interest rates are determined by the banks themselves with the approval of their Boards. As

regards the special package to SME Sector the Government (in the Ministry of MSME) has initiated some steps to enable the Micro and Small Enterprises (MSEs) to grow verti ;ally rather than exhibit the current pattern of horizontal growth. These steps inter alia, include:

- (i) enabling IVISEs to obtain 15% subsidy for adoption of 48 currently identified modern technologies jy availing financial assistance of up to Rs 1 crore under the Credit Linked Capital Subsidy Scheme,
- (ii) assistance for the upgradation of infrastructure in industrial clusters under the Micro and Small Enterprises Cluster Development Programme (MSE-CDP).